Production and Employment potential of **HMT Watch Unit**

669. SHRI N. S. TALIB:

SHRIMATI MARGARET ALVA:

SHRI SYED NIZAM-UD-DIN:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) what is the present capacity of the H.M.T. Watch Unit with regard to production and employment potential;
- (b) whether Government propose to increase its production capacity, and
 - (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) 8,60,000 watches a year.

(b) anJ (c) Government has been planning to increase in stages productive capacity to 5 million watches a year. The strategy is to centralize manufacture of critical components and dispense assembly.

Communal disturbances in the country

670. SHRI N. S. TALIB:

SHRIMATI MARGARET ALVA: SHRI SYED NIZAM-UD-DIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of communal dls-turbai ces occurred in the country during 1974;

- (b) the amount of compensation paid to the victims; and
- (c) the number Of persons arrested and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRT OM MEHTA): (a) to (c) Information is being collected.

Eastern Zonal Council

- 671. SHRI AWADHESHWAR PRASAD ISINHA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the Eastern Zonal Council at its meeting held in February, 1975 decided to pool their resources to contain the menace of extremist elements and to work for the development programmes in the member States of the council;
 - (b) if so, what are the details thereof; and
- (c) whether the Central Government propose to encourage other councils to chalk out such programmes in their respective States?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMAN AND A REDDY): (a) and (b). The Eastern Zonal Council at its last meeting held in Ranchi on 3rd February, 1975, considered inter-alia ah item suggested by the Government of West Bengal which related to evolving coordinated strategy for tackling the activities of extremists in the States of Eastern Zone. The Council decided that a Committee consisting of the Chief Secretaries and the Inspectors General of Police of the concerned State with a representative of the Home Ministry be constituted to go into these problems.

(c) Under the Rules of Procedure of the Zonal Councils, it is open to the States to bring up such matters before the Zonal Councils for their consideration.